

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4556
ANSWERED ON:11.08.2014
RESCUED CHILD LABOURERS
Kumar Dr. Virendra ;Mullappally Shri Ramachandran

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of child labourers rescued and rehabilitated during each of the last three years and the current year, State-wise including Delhi;
- (b) the total expenditure incurred on their rehabilitation during the said period, State-wise;
- (c) whether the rescued child workers are compelled to work again;
- (d) if so, whether the Government is contemplating to put a new and better system for rehabilitation of the child workers; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. The scheme seeks educational rehabilitation of children working in hazardous occupations and processes. Under the Scheme, children rescued/withdrawn from work are enrolled in the NCLP Special Training Centres which have the provisions of bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. As per the information received from the States the details of child labourers rehabilitated and mainstreamed under NCLP Scheme during the last three years and current year are at Annexure-I. No Special Training Centre under the NCLP Scheme is operational in Delhi.
- (b): The funds released to the District Societies under National Child Labour Project (NCLP) Scheme during the last three years and current year are at Annexure-II.
- (c): No such specific reports have been received from any of the State Governments.
- (d) & (e): No, Madam. The question does not arise.